

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 26th May, 2017

No.HC.VII-13/2017 / 2547 /A. Shri Parthiv Jyoti Saikia, Member, MACT, Sonitpur, Tezpur, is transferred and posted as District and Sessions Judge, Tinsukia, vice Smti Malasri Nandi transferred.

Shri Saikia will hand over charge of his Court and Office to Smti Malasri Nandi, Member, MACT designate, Sonitpur, Tezpur and proceed to join his new assignment immediately.

No.HC.VII-13/2017 / 2548 /A. Smti Malasri Nandi, District and Sessions Judge, Tinsukia, is transferred and posted as Member, MACT, Sonitpur, Tezpur, vice Shri Parthiv Jyoti Saikia transferred.

Smti Nandi will hand over charge of her Court and Office to the Additional District and Sessions Judge, Fast Track Court, Tinsukia and proceed to join her new assignment immediately.

By order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-13/2017 / 2549 - 2572 /A.

Dated 26.05.2017

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati

Contd.....


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14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Parthiv Jyoti Saikia, Member, MACT, Sonitpur, Tezpur
16. Smti Malasri Nandi, District and Sessions Judge, Tinsukia
17. The Joint Registrar (_____), Gauhati High Court, Guwahati
18. The Chief Judicial Magistrate, _____
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati
20. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
21. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
22. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
23. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)

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